

inter alia include strengthening of Border Security Force (BSF) and equipping them with modern and sophisticated equipment/gadgets, raising of additional battalions of BSF, reduction of gaps between border outposts, intensification of patrolling, accelerated programme of construction of border roads and border fencing, provision of surveillance equipment etc.

(d) to (f) Thirty-two (32) Foreigners Tribunals under the provisions of Foreigners (Tribunals) Order 1964 have been constituted in the State of Assam for detection of illegal migrants/foreigners. Additional four (4) Foreigners Tribunals have also been sanctioned for setting up in Assam. Government of Assam has been requested to monitor the progress being made by the Foreigners Tribunals.

Extremists willing to surrender in West Midnapore

3117. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Authority in West Bengal's Pashchim Midnapore district, the worst-hit by maoist activity, are in touch with many extremists who have expressed their willingness to surrender;

(b) whether Government has any rehabilitation package for them; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) No Sir, as informed by the State Government, the Surrender and Rehabilitation Scheme has been given wide publicity in the L.W.E. affected areas to encourage the extremists to surrender.

(b) and (c) Yes, Sir. The surrender and rehabilitation package as approved by Government of India, *inter-alia*, provides for an immediate grant of Rs. 1.5 lakh, a stipend of Rs. 2000 for three years, vocational training and incentives for surrender of weapons.

Money allotted for border roads

3118. SHRI R.C. SINGH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of money allotted and sanctioned for border roads in the country during the last three years, road-wise;

(b) the details of money spent on border roads during the last three years, year-wise and road-wise; and

(c) the details of roads completed and under construction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (b) The Ministry of Home Affairs has undertaken the construction of border roads along border fencing in the States of West Bengal, Assam, Meghalaya, Tripura and Mizoram on Indo Bangladesh border and in the State of Gujarat on Indo-Pakistan border. Construction of 27 roads for providing connectivity to Indo-Tibetan

Border Police (ITBP) Border Out Posts has been undertaken in the States of Jammu and Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh along Indo-China border. Financial allocations for these schemes are made on the basis of physical progress and fund requirements of the construction agencies. Borderwise details of funds allocated, released and utilized during the last three years are as below :

(Rupees in Crore)

Border	Funds detail	2007-08	2008-09	2009-10
Indo-Bangladesh	Fund allocated	106.97	63.64	130.00
	Fund released	106.97	63.64	130.00
	Fund utilized	106.97	63.64	130.00
Indo-Pakistan	Fund allocated	Nil	Nil	10.00
	Fund released	Nil	Nil	10.00
	Fund utilized	Nil	Nil	10.00
Indo-China	Fund allocated	50.00	50.00	334.50
	Fund released	8.65	49.90	334.50
	Fund utilized	6.85	45.35	334.50

(c) Border-wise details of roads completed and under construction are as below :

Indo-Bangladesh border-Against the total sanctioned length of 4426 Km of border roads along Bangladesh border, construction of 3361 of roads has been completed leaving construction of balance 1065 Km of roads. Presently, construction of about 250 Km roads is under progress.

Indo-Pakistan border-Construction of 340 Km of border roads and 137 Km of link roads along Pakistan border in Gujarat sector has been sanctioned of which 294 Km of border roads and 136 Km of link roads have been completed. The construction of balance roads is currently under progress.

Indo-China border-Government has sanctioned construction of 27 strategic roads along Indo-China border involving a length of 804 Km in December, 2008. Construction work of 16 roads has already started after obtaining necessary statutory clearances including forest and wildlife clearances.

Mechanism to find out violation of business Visas

3119. SHRI SHANTARAM LAXMAN NAIK : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of business Visas issued in the last three years;
- (b) whether Government has any mechanism to find out violations of business Visas;